

abolished on the raw film and the revenue loss of about 100 crores on this account is only a pittance considering the total quantum of custom and excise duties collected in the finance ministry, and similarly considering that the total outlay of the 8th five year plan is Rs. 7,98,000 crores, setting up of a factory for the manufacture of raw film should be an easy job in as much as our enquiries indicate that such a plant needs only about Rs. 600 crores of investment with a great potential of export of raw film to other countries.

What we have submitted above regarding raw film is equally applicable to the manufacture of various cinematographic equipments both regarding the setting up of an equipment factory as well as the abolition of excise and on customs duties on such equipments till the time the factory is set up for this purpose.

[*Translation*]

Slaughter Houses Near Airports

*594. SHRI YASHWANTRAO PATIL:
SHRI GOVINDRAO NIKAM:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether there are any international guidelines that there should be no slaughter house in nearby area of any of the airports;

(b) if so, whether these guidelines are not being complied within the country; and

(c) if so, the reason therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) International Civil Aviation Organisation recommends that garbage disposal dumps or such other sources attracting bird activity on or in the vicinity of an aerodrome should be eliminated or their establishment prevented, unless these are unlikely to create

conditions conducive to bird hazard problems

(b) and (c). Action is taken in accordance with provisions of the Aircraft Rules, 1937, and the applicable civic rules, with a view to preventing bird hazard problems in India.

[*English*]

Telecom Services in Rural Areas

*595. SHRI P.G. NARAYANAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether telecommunication services are likely to be extended to rural areas of the country;

(b) whether the Government propose to allow multinational companies to enter into rural telecommunication sector; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Yes, Sir. Telecom facilities to rural areas of the country are already being provided progressively.

(b) and (c). A proposal for private participation in rural telecommunication sector is under consideration.

High Power T.V. Station At Mysore

*596. SHRIMATI CHANDRA PRABHA URS: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to set up a high power T.V. transmitter at Mysore during 1993-94;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?